

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1313
ANSWERED ON:04.03.2010
STATE LAW COMMISSION
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission has asked the States to set up State Law Commissions to review the outdated laws and to update the legal system;
- (b) if so, the details thereof; and
- (c) the reaction of the State Governments in this regard?

Answer

MINISTER OF LAW AND JUSTICE(DR. M. VEERAPPA MOILY)

(a) to(c) The Law Commission has not submitted any report for constitution of State Law Commission. However, the Hon'ble Chairman of the 18th Law Commission vide his letter dated 17.09.2008 addressed to Chief Ministers of various States, has suggested that their Governments should constitute Law Commission in their respective States with a view to scan, review and update the legal reform in their States.